CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P./100/626/2015 O.A./100/502/2013 M.A./100/3520/2015 M.A./100/3521/2015

New Delhi, this the 15th day of October, 2018

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Ms. Aradhana Johri, Member (A)

Tushar Ranjan Mohanty,
Aged 57 years
S/o Shri Rabi Narayan Mohanty
SAG Officer of the Indian Statistical Service,
Deputy Director General
Rajasthan (West) Regional Office,
Field Operations Division
National Sample Survey Office,
Ministry of Statistics and Programme Implementation,
NSSO Bhawan, Hari Bhau Upadhyay Nagar,
Ajmer-305004

Currently residing at:

G-31, HUDCO Place Extension New Delhi-110049

... Applicant

(Appeared in person)

Versus

- Prof. T.C.A. Anant, Chief Statistician of India and Secretary Ministry of Statistics and Programme Implementation, Sardar Patel Bhawan, Sansad Marg, New Delhi-110001
- Shri D.K. Sharma
 Under Secretary (ISS Section)
 Ministry of Statistics and Programme Implementation,
 Sardar Patel Bhawan, Sansad Marg,
 New Delhi-110001 ... Contemnors/Respondents

(Through Shri R.V. Sinha and Shri Amit Sinha, Advocates)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman

It is represented by the applicant that the respondents have implemented the directions of this Tribunal in OA 502/2013 during the pendency of this Petition. This Contempt Petition is therefore closed as having become infructuous.

MAs pending also stand disposed of.

(Aradhana Johri) Member (A) (Justice L. Narasimha Reddy) Chairman

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